DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Friday 18th March, 2011/27 Phalgun1932 (Saka)

1.00 P.M

- 1. **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- **2. Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

1. Shri Veer Singh Dhingan

2. Shri Bharat Singh

3. Shri Sat Prakash Rana

4. Prof. Vijay Kumar Malhotra

5. Dr. Harshvardhan

6. Shri Subhash Sachdeva

7. Shri Jai Kishan

8. Shri Sahab Singh Chauhan

9. Shri Parduymn Rajput

10. Shri S.P.Ratawal

3. Private Members Resolutions:

1. Shri Naresh Gaur to move the following resolution:

"This House resolves that all matters including recording of statements, arguments and decision be executed in National Language Hindi in all courts up to session level in National Capital Territory of Delhi".

2. Shri Balram Tanwar to move the following resolution:

"This House resolves that the extended abadi of villages be regularized and all civic amenities be provided there.

This House also resolves that all those houses which have been constructed on agricultural land be regularized and all civic amenities be provided there."

3. Shri Sahab Singh Chauhan to move the following resolution:

"This House resolves that all unauthorized colonies be regularized on as is where is basis & as per previous regularization process and funds be made available for providing all development facilities to get rid of their miserable conditions".

Delhi 18th March, 2011 P.N.Mishra Secretary